

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3346
ANSWERED ON:12.02.2014
BOGUS POLLING
Kaswan Shri Ram Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether any instances/complaints of bogus voting or missing names in the electoral rolls in the elections held in the country have been reported/received by the Government /Election Commission of India during the last one year;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether Electronic Voting Machines (EVMs) can reduce bogus voting and if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to check bogus voting/ make electoral roll foolproof in the ensuing general elections?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL)

- (a) to (d) The information is being collected and will be laid on the Table of the House.